# GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ RAJYA SABHA UNSTARRED QUESTION NO. 718 ANSWERED ON 08/02/2023

## **COMPUTERIZATION OF PANCHAYATS**

## 718. DR. SANTANU SEN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the number of Panchayats computerized so far under Rashtriya Gram Swaraj Abhiyan (RGSA), year-wise, State-wise, district-wise for West Bengal;
- (b) the details of the funds allocated and utilized for computerization of Panchayats in West Bengal under Rashtriya Gram Swaraj Abhiyan so far, year-wise, district-wise; and
- (c) by when Government is planning to computerize all the Panchayats of the country, details of the timeline thereof?

#### **ANSWER**

### THE MINISTER OF STATE FOR PANCHAYATI RAJ

#### (SHRI KAPIL MORESHWAR PATIL)

- (a) As reported by State, no Panchayat has been computerized under the scheme Rashtriya Gram Swaraj Abhiyan. The State has been equipped with computers prior to commencement of RGSA.
- (b) In view of above, does not arise.
- (c) Panchayat being State subject, providing computers for Gram Panchayats (GPs) is primarily the responsibility of States. However, under the revamped Rashtriya Gram Swaraj Abhiyan (RGSA) scheme approved for implementation from 2022-23 to 2025-26, is supplementing the efforts of all States, towards supporting functioning of GPs by providing computers for GPs as proposed by States and depending on the availability of fund under the scheme. Apart from this, 15th Finance Commission grants can also be used by Rural Local Bodies (RLBs) for computerization of GPs. No such timeline fixed by the Ministry.

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